

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No.310 of 2021**

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Rupesh Prasad Sah @ Rupesh Prosad Sah

.... .... .... Petitioner

Versus

1. The State of Jharkhand
2. Smt. Soumya Sah @ Soumya Gupta

.... .... ....Opposite Parties

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Prashant Kumar Rai, Advocate  
For the State : Mr. Shekhar Sinha, Addl.P.P  
For the O.P. No.2 : Mr. Manoj Kumar No.6, Adv.

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**Order No.05 Dated- 17.04.2021**

Heard the parties through video conferencing.

Learned counsel for the opposite party no.2 prays for time.

Prayer for time is allowed.

List this case after four weeks.

**(Anil Kumar Choudhary, J.)**